## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/186,187/2017

NAME OF THE PETITIONER(S)

: N-DIARY FORM PVT LTD

NAME OF THE RESPONDENT(S)

: RAFFLES STAMFORD PRESS INDIA PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR & Counsel For Applicants of

## **ORDER**

Heard the counsel for the applicant. Order is reserved.

-SD-K Anantha Padmanabha Swamy Member (Judicial)

bc